

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:321
ANSWERED ON:27.02.2008
ADMINISTRATIVE REFORMS TO CHECK CORRUPTION
Athawale Shri Ramdas;Kaushal Shri Raghuvir Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the second Administrative Reforms Commission (ARC) has submitted its sixth report to the Prime Minister;
- (b) if so, the details thereof;
- (c) the details of the main points of the reforms, category-wise given in the report;
- (d) whether the Government is taking any action in advance regarding these reforms; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (c) : The second Administrative Reforms Commission (ARC) presented its 6th report titled 'Local Governance – An Inspiring Journey into the Future' to the Prime Minister on 27th November, 2007. The report deals with the issues relating to rural and urban local governance in India with a special focus on the need for real democratic decentralization in the country. The report contains 78 recommendations common both to rural and urban governance, 56 recommendations specifically relating to rural governance and 122 recommendations for urban governance. The report is available at <http://www.arc.gov.in>.
- (d) & (e) : The recommendations contained in the report are being processed.